

UPC

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCHCommercial Complex(BDA),
Indiranagar,
Bangalore - 560 038Dated the 3rd Oct. , 86.Application No. 726/86(T)
(W.P.No 7615/81)

Shri N.M.Thimmaiah

... Applicant

~~(Sri D.Leelakrishnan, Advocate)~~Versus

1. The Director, Central Duck Breeding Farm, Govt. of India, Hessarghatta-562113, Bangalore Dist.
2. The Union of India, by its Secretary, Ministry of Agriculture & Co-operation (Department of Agriculture - Animal Husbandry), Krishi Bhavan, New Delhi. .. Respondents

~~(Shri M.S.Padmarajaiah, Advocate)~~Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 726/86(T)

Please find enclosed herewith the copy of the Order/~~Interim Order~~
passed by this Tribunal in the above said Application on 30.9.1986..SECTION OFFICER
(Judicial)Encl: As above.

1. Shri N.M.Thimmaiah Advocate for Applicant.
C/O Shri D. Leelakrishnan, No.28 Raja Snow Buildings,
Seshadripuram, Bangalore.29.
2. Shri M.S.Padmarajaiah, Advocate for
Senior Central Govt. Standing Respondents
Counsel, High Court of Karnataka
Buildings, Bangalore-1.

o/c

7/10
12/10

A.N. 126/86(T)

Date

Office Notes

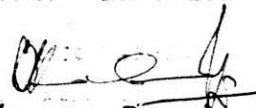
Orders of Tribunal

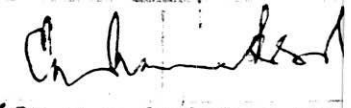
30-9-1986

L (1)




On perusing the records and hearing both sides we are satisfied that this is a fit case to direct the respondents to take back the applicant into service as casual labourer and assign to him appropriate duties; and (2) to consider his case at the earliest opportunity for absorption in any regular Group D post. The applicant shall report for duty in the office of the first respondent within 15 days from the date of receipt of this order.


(L.H.A. Rego)
Member(A)
30-9-1986


(Ch. Ramakrishna Rao)
Member(J)
30-9-1986

(True copy)


SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE